

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

FORTY-SECOND REPORT

(Presented on 21.11.2007)

The Business Advisory Committee held a sitting on Thursday, the 15th November, 2007.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

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| (1) Discussion on the Statutory Resolution seeking disapproval of the National Capital Territory of Delhi Laws (Special Provisions) Second Ordinance, 2007. | } 2 hours |
| (2) The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2007.
(<u>Consideration and passing</u>) | |
| (3) Discussion on the Statutory Resolution seeking disapproval of the Payment of Bonus (Amendment) Ordinance, 2007. | } 2 hours |
| (4) The Payment of Bonus (Amendment) Bill, 2007
(<u>Consideration and passing</u>) | |
| (5) The All India Institute of Medical Sciences and the Post Graduate Institute of Medical Education and Research (Amendment) Bill, 2007.
(<u>Consideration and passing</u>) | } 1 hour |
| (6) The National Jute Board Bill, 2006.
(<u>Consideration and passing</u>) | } 2 hours |
| (7) The Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007.
(<u>Consideration and passing</u>) | } 1 hour |

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| (8) The Indian Boilers (Amendment) Bill, 1994, after it has been passed by Rajya Sabha
(<u>Consideration and passing</u>) | } 2 hours |
| (9) The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005, after it has been passed by Rajya Sabha
(<u>Consideration and passing</u>) | } 3 hours |
| (10) The Payment and Settlement Systems Bill, 2006
(<u>Consideration and passing</u>) | } 3 hours |

3. The Committee also recommend that the sitting of the House fixed for Friday, the 16th November, 2007 may be cancelled and in lieu thereof the Lok Sabha may sit on Saturday, the 1st December, 2007.

4. The Committee further recommend that discussion under rule 193 on the Indo-US Nuclear Deal may be held on 27th or 29th November, 2007.

NEW DELHI;
15th November, 2007
Kartika 24, 1929 (Saka)

SOMNATH CHATTERJEE
Chairman,
Business Advisory Committee.